

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066


Dated: 01.03.2019

ORDER NO. 49 of 2019

Hon'ble President is pleased to partially modify the roster order no. 44 of 2019 for CESTAT, New Delhi constituting Division Bench for hearing part-heard matters/ROM/Misc applications as follows:-

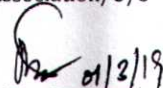
1. On **05/03/2019 02.30 p.m.** Hon'ble Sh. Anil Choudhary, Member (J) and Hon'ble Sh. Bijay Kumar, Member (T) will hear the following part heard matters/ROM/Misc applications:-
C/54064-54082/2018, C/54089-54130/2018 (along misc. applications), C/53777-53815/2018, C/53906-54001/2018, C/51338/2018, C/ROM/51331-332/18, C/52190/2018, C/52192/18, ST/54488/2014, E/ROM/50084, 50075/2019 & 50085/2019 in appeal no. E/50763, 51056/2015 & E/51801/2016
2. On **06/03/2019 02.30 p.m.** Hon'ble Sh. Anil Choudhary, Member (J) and Hon'ble Sh. Bijay Kumar, Member (T) will hear the following part heard matters:-
ST/50734/2015, C/53523-53524/2018, E/52325/2018, ST/50923/2014, ST/797/2011
3. On **07/03/2019 at 02.30 p.m.** Hon'ble Sh. Anil Choudhary, Member (J) and Hon'ble Sh. Bijay Kumar, Member (T) will hear the following part heard matters:-
E/51107/2018, E/51109/2018, E/51124/2018, E/51155/2018, E/51223/2018
4. On **08/03/2019 at 02.30 p.m.** Hon'ble Sh. Anil Choudhary, Member (J) and Hon'ble Sh. Bijay Kumar, Member (T) will hear the following part heard matters:-
E/51493/2017 and E/51494/2017, E/50681/2017, E/50088/2016, E/51812/2018, E/51813/2018, E/51870/2018
5. On **08/03/2019 afternoon** Hon'ble Sh. Bijay Kumar, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J) will hear the following part-heard matter after hearing of part-heard matters in Sl. No. 4 above are over:-
C/53680-53681/2018

Note: There will be no adjournment of any part heard matters. In case any Member is on leave on any date the Part-heard matter will get adjourned and the next date may be obtained from the website.

By order,

(Bineesh Kumar K. S.)
Registrar

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SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.


Dy. Registrar